

wheat during the period. Government has also not fixed any rate for import of wheat by country.

(d) Representations have been received from one farmer association and individuals against reducing import duty on wheat by the Government.

(e) To check decline of prices and ensure stability in domestic market, several steps are taken by the Government such as fixing Minimum Support Price (MSP) every year and carrying out procurement of wheat from the farmers.

Insurance cover under PMFBY and irrigation facility

1141. SHRI DEREK O'BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the data of beneficiaries covered and the cropped area under insurance under the Pradhan Mantri Fasal Bima Yojana (PMFBY), State-wise; and

(b) whether Government is taken steps to improve irrigation facility, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) State-wise estimated details of farmers and area covered under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) launched from Kharif 2016 as per available data are given in the Statement (See below).

(b) Yes, Sir. Government has launched Pradhan Mantri Krishi Sinchai Yojana (PMKSY) with the motto of 'Har Khet Ko Paani' which provides end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. The scheme not only focuses on creating sources for assured irrigation, but also creating protective irrigation by harnessing rain water at micro level through 'Jal Sanchay' and 'Jal Sinchan'.

Department of Agriculture, Cooperation and Farmers Welfare has been assigned as implementing department for the component of Per Drop More Crop of the programme, which is mostly to address water use efficiency at farm level.

Besides promoting precision irrigation and better on-farm water management practices to optimize the use of available water resources, this component also supports gap filling interventions like micro level water storage or water conservation/management activities to complement and supplement the works under taken through various national/State level programmes for drought proofing.

Statement

Tentative estimates on coverage of farmers and area under PMFBY and restructured WBCIS in 2016-17

Sl. No.	Name	No. of Farmers Insured/ Application (Lakhs)	Area Insured (Lakh Hectare)	No. of Farmers Insured (Lakhs)	Area Insured (Lakh Hectare)
		Kharif 2016 (Tentative)		Rabi 2016 (Tentative as on 02.03.2017)	
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	Not Implemented		0.00324	0.00253
2.	Assam	0.51	0.36	0.078	0.04
3.	Andhra Pradesh	15.89	18.03	1.39	2.36
4.	Bihar	14.83	13.11	11.64	11.10
5.	Chhattisgarh	13.26	23.14	1.45	2.26
6.	Daman and Diu	Not Implemented		Data not available	
7.	Goa	0.007	0.54	0.00013	3.74
8.	Gujarat	18.42	25.11	1.18	2.46
9.	Haryana	6.96	16.2	5.75	9.07
10.	Himachal Pradesh	1.06	0.38	2.02	0.77
11.	Jharkhand	8.49	3.40	0.54	0.22
12.	Karnataka	17.23	12.88	11.75	17.44
13.	Kerala	0.22		N.A.	N.A.
14.	Madhya Pradesh	40.29	74.85	28.75	58.04
15.	Maharashtra	109.52	66.78	8.05	3.44
16.	Manipur	0.08	0.09	Not Implemented	
17.	Meghalaya	0.0006	0.00022	0.0003	0.0002
18.	Odisha	17.63	12.57	0.56	0.66
19.	Puducherry	Not Implemented		Data not available	

1	2	3	4	5	6
20.	Rajasthan	53.05	74.62	30.73	28.84
21.	Sikkim	Not Implemented		0.005	0.0005
22.	Tamil Nadu	0.13	0.31	15.19	12.56
23.	Telangana	6.55	5.59	1.56	3.08
24.	Tripura	0.02	0.008	0.15	0.06
25.	Uttar Pradesh	34.02	32.98	36.26	33.29
26.	Uttarakhand	1.28	0.79	0.84	0.33
27.	West Bengal	32.41	15.05	9.08	3.95

Drought in Karnataka

1142. SHRI K. C. RAMAMURTHY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether inspite of healthy rainfall in various parts of the country, Karnataka witnessed deficit rainfall in July, August, September and October, 2016, thereby forcing Government of Karnataka to declare 139 talukas as drought-affected;

(b) whether many of the above talukas have consistently been declared as drought affected for the last six years causing huge economic losses to farmers;

(c) whether Government of Karnataka has requested for ₹ 4,702 crore under NDRF; and

(d) if so, the action taken by Central Government so far to release the amount?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) During Kharif 2016, the Government of Karnataka declared 139 talukas in the State as drought-affected.

(b) The State Government has informed that out of 139 talukas declared as drought-affected, 18 talukas have consistently been declared as drought-affected for the last six years.

(c) and (d) The Memorandum submitted by the State Government seeking assistance of ₹ 4702.54 crores from the National Disaster Response Fund (NDRF) was considered in accordance with the norms and the Government of India approved ₹ 1782.44 crores from NDRF for drought relief. An amount of ₹ 450.00 crores has already been released.